

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No.341 of 2016 &
IA No.742 of 2016**

Dated: 09th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Mumbai International Airport Pvt. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sakya Singha Chaudhri
Ms. Amrita Naran
Ms. Shreya Mukerjee
Ms. Manpreet Kaur
Mr. Shashwat Dubey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

ORDER

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 13.02.2017. Dasti, in addition, is permitted.

List the matter on **13.02.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**